

Annexure-3
Name of the Corporate Debtor: APL Metals Limited; Date of commencement of CIRP: 09.06.2026; List of creditors as on: 23.07.2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest (Refer Note 1, below)	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Indian Bank (erstwhile Allahabad Bank)	19.06.2026	1,32,83,35,728	1,32,83,35,728	WC & Term Loan under Consortium Finance Arrangement	1,32,83,35,728	1,32,83,35,728	No	76.5%	-	-	-	-	Refer Note 1.1 below
2	Axis Bank Limited	29.06.2026	36,69,30,182	36,69,30,182	WC & Term Loan under Consortium Finance Arrangement	36,69,30,182	36,69,30,182	No	21.2%	-	-	-	-	Refer Note 1.1 below
			10,21,076.00	10,21,076.00	Commercial Vehicle & Equipment Finance	10,21,076.00	10,21,076.00					-	-	Refer Note 1.2 below
			36,79,51,258	36,79,51,258		36,79,51,258	36,79,51,258					-	-	-
			Total:	1,69,62,86,986	1,69,62,86,986	-	1,69,62,86,986	1,69,62,86,986	97.7%	-	-	-	-	-

NOTE - 1: ADDITIONAL INFORMATION
DETAILS OF SECURITY INTEREST

The details of security interest as provided by the Financial Creditor in their claim form have been presented hereunder:

Not e	Name of Creditor	Security Interest of the Corporate Debtor
1.1	Indian Bank and Axis Bank, under Consortium Finance Arrangement	Primary Security: First Charge, on pari passu basis with Axis Bank, by way of hypothecation over the entire Current Assets of the Company including Stocks, Book-debts and all other Current Assets of the Company, both present & future. Collateral Securities: First Charge, on pari passu basis, over factory Land & Building, Plant & Machinery of BT Road Factory at 260 B. T. Road, Sodepur, WB. First Charge, on pari passu basis, over factory Land & Building, Plant & Machinery of Panskura Factory at Medinipore, WB. First Charge, on pari passu basis, over factory Land & Building and Plant & Machinery of Malwan Factory at Malwan, Fatehpur, UP. Personal Guarantee: 1) Shri Sanjiv Nandan Sahaya 2) Smt Pammi Sahaya
1.2	Axis Bank in respect of Commercial Vehicle & Equipment Finance	Primary Security: Hypothecation on the asset being financed. Personal Guarantee: 1) Shri Sanjiv Nandan Sahaya



Santanu Barua